

(d) Use of residential premises for commercial purposes is a violation of the lease terms agreed to between the Government as lessor and the lessee and such use brings more returns to the lessee than is contemplated in the lease terms which restrict use of the premises for residential purposes only.

(e) The compounding fee is being charged for the misuse of residential buildings and is different from the property tax which is levied under section 114 of the Delhi Municipal Corporation Act, and as such, there is no proposal to give up the compounding fee.

TOURIST FACILITIES AT AGRA

4776. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that there has been lack of coordination between the Centre and U.P. Government in the matter of providing proper tourist facilities at Agra; and

(b) if so, the steps taken by Government to improve them ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) No, Sir.

(b) Does not arise.

AIRPORTS IN BIHAR

4777. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any plan has been prepared for the development and expansion of airports in Bihar;

(b) if so, the main features thereof; and

(c) the estimated cost of the plan ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) to (c). The following proposals are under consideration of Government :

(i) Construction of a terminal building and associated apron and taxi-track at Ranchi aerodrome at an estimated cost of Rs. 16.90 lakhs;

(ii) Construction of a new aerodrome at Jambhodpur, where the existing aerodrome

owned by the Tata Iron and Steel Co., Ltd., is not adequate for aircraft of the type of F-27, Viscount, etc. A new aerodrome is likely to cost about Rs. 80 lakhs.

NATIONAL FITNESS CORPS TRAINING CENTRES

4778. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the National Fitness Corps training centres at Barwaha and Sariska have been closed down; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). No, Sir. However, the question of the running of these training centres is linked up with the decentralization of the National Fitness Corps which is still under consideration.

PARADEEP PORT

4779. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether the proposal for the construction of a general cargo berth at Paradeep has been finalised;

(b) if so, the main details thereof;

(c) the estimated cost of the proposal; and

(d) when the construction of the berth is expected to commence ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V.K.R.V. RAO):
(a) to (d). The proposal for the construction of a general cargo berth at Paradeep Port at an estimated cost of Rs. 2.9 crores is under consideration.

LOOTING IN HYDERABAD AFTER POLICE ACTION

4780. SHRI MADHU LIMAYE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government received any complaints about looting etc. indulged by some indisciplined elements of the Armed Forces in Hyderabad after the Police Action;